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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/64/2016
NAME OF THE PETITIONER(S) : S. Jayaprakash
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① CIBI VISWANU

COUNSEL FOR
RESPONDENT No. 2



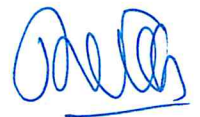
② K. J. SURESH

Party in person
Respondent no. 3



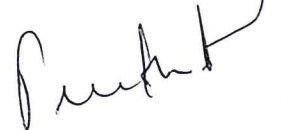
③ B. PARTHASARATHY

Party-in person
Respondent no. 2



④ PREETHI. S. ARASU
for Rajagopal & Rajumetha
Advocates

Counsel for Petitioner



ORDER

Ms Preethi S Arasu, counsel for petitioner present. Shri B Parthasarathy, R2 alongwith his counsel, Shri Cibi Vishnu present. Shri K J Suresh, R3 in person present. Both the counsel sought time for reporting the stage of the settlement talks between the parties. Time extended at request. Put up on **10.07.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)

bc